

be laid on the Table of the Sabha.

(c) Permanent Negotiating Machinery is functioning at various levels and Joint Consultative Machinery at the level of the Ministry of Railways to discuss various demands of the recognised unions. Representations from the unrecognised unions/associations are also given due consideration and informal discussions are held with them at various levels. A number of pending demands of various categories of railway employees have already been conceded during the last fifteen months.

Licence for allocation of raw material to M/s. Hindustan Antibiotics Ltd.

48. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of industrial and import licences given and allocation of canalised raw materials made to M/s. Hindustan Antibiotics Ltd. Pimpri, during the last five years, year-wise; and

(b) what is the present production of H.A.L., itemwise, and what measures Government propose to take to achieve the approved targets in production by the undertaking?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No industrial licence has been issued to M/s. Hindustan Antibiotics Limited, Pimpri during the period 1973-77. The details of import licences and allocations of canalised raw materials during the above period are given in the Annexures A, B, C and D, Appendix CVT, Annexure Nos. 9, 10, 11 and 12].

(b) A statement indicating the items, cumulative production during the current year (April-June) and steps proposed to be taken by the company to achieve the approved targets of production is* attached

(Annexure 'E'). [See Appendix CV, Annexure No. 13.]

Licence on actual production basis to M/s. May and Baker

49. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Carry Over Business licence to M/s May and Baker was granted first on actual production basis and subsequently on installed capacity basis; and

(b) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) Yes, Sir. The COB Licence granted to M/s. May & Baker for the manufacture of Metronidazole was first based on actual production basis and subsequently on the basis of installed capacity for the reason that the party's representation that, as per the policy, they were entitled to a higher capacity, was accepted by the Government, taking cognizance of the effective steps taken by them to establish such capacity prior to the effective date for obtaining COB Licence.

S. T. C. raw materials to firme

50. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the names of the drug firms which have been given State Trading Corporation raw materials on high seas during the last three years and what are the details of the transaction* entered into on high-sea basis*;

(b) what are the names of the firm* which have been refused raw material* on high sea basis, the nature of the refused raw materials and what are